

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 180 of 2013 &
IA Nos. 337 & 413 of 2013**

Dated : 11th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Uttrakhand Power Corporation Ltd. ...Appellant(s)

Versus.

Uttrakhand Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

As agreed by the learned counsel for the parties, post the
matter for hearing on **23.04.2014.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson